Before the Appellate	Tribunal for	Electricity
(Appellate	Jurisdiction)	

Appeal No. 45 of 2013 & IA No. 70 of 2013

Dated : 10th September, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Uttarakhand Power Corporation Ltd. Appellant(s)

Versus M/s R.V. Akash Ganga Infrastructure Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s)	:	Mr. Pradeep Misra Mr. Shashank Pandit
Counsel for the Respondent(s)	:	Mr. Vineet Kumar Mr. Tanmay Agarwal & Mr. Shwetank Sailakwal for R-1 Mr. Buddy A Ranganadhan for R-2

<u>ORDER</u>

We have heard the Learned Counsel for the Respondent No. 1&2 for some time.

Post the matter for the Rejoinder submissions of the Appellant on 17.09.2013

Parties are also directed to file their written submissions on or before 17.09.2013 after serving copy on the other side.

(Justice Surendra Kumar) Judicial Member (Rakesh Nath) Technical Member

Pg/vt